

(a) whether the Qutab Minar would be reopened to the public as reported in the 'Times of India' dated 7 June, 1985;

(b) if so, whether entry would be restricted to first floor only; and

(c) what safety measures have been taken to avoid accidents ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) No, Sir.

(b) and (c). Does not arise.

Import of 15 Photovoltaic Pumps

2333. SHRI HARIHAR SOREN : Will the PRIME MINISTER be pleased to state :

(a) whether Government of Orissa has sent a proposal to department of Non-Conventional Energy Sources for import of 15 Photo Voltaic pumps through Canadian assistance for installation in different districts of the State;

(b) if so, the reasons why the above proposal has not been cleared by the centre so far; and

(c) the steps taken to clear that proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCCAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) and (c). The Department of Non-Conventional Energy Sources has cleared the proposal in principle and forwarded it to other concerned Government Departments to obtain necessary clearances. A clarification has been sought from the State Government regarding the liability

for payment of Customs duty and reply is awaited.

Special Assignments to Officers on Retirement

2334. SHRI V. SOBHANADREESWARA RAO : Will the PRIME MINISTER be pleased to state :

(a) whether many officers, on retirement are given some special assignments and some honorarium is paid to them; and

(b) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) and (b). For undertaking specific jobs of specialised nature either retired Government servants or non-officials are appointed as Consultants. The remuneration payable to such Consultants are regulated in the manner indicated in para 2 of this Department's Office Memorandum No. 16014/6/84-Estt (Allowances) dated 29-8-1984 laid on the Table of the House.

[Placed in Library. See No. LT-1326/85]

Constitution of Standing Group to Study Reduction in Import of Capital Goods

2335. SHRI P. PENCHALLIAH : Will the Minister of PLANNING be pleased to state :

(a) whether Government have constituted a standing group to study reduction in import of capital goods and progressive indigenisation of equipments required by various public sector undertakings;

(b) the terms of reference of this group and when it is likely to submit its report; and

(c) the details of the interests that will be represented on this group ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K.R. NARAYANAN) : (a) to (c). Yes, Sir. Government had set up a Group of